

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 780 of 2020

IN THE MATTER OF:

Mukesh N. Desai

...Appellant

Versus

Piyush Patel & Ors.

...Respondents

Present: -

For Appellant: Mr. Rajendra Beniwal, Mr. Kumar Sumit, Mr. Chirag Gupta and Mr. Vishal Raval, Advocates.

**For Respondent: Mr. Dhiren R. Dave, PCS for R-1 and 2.
Mr. Sumit Kansal, Advocate for R-3/RP
Mr. Sunil Kumar Agarwal, Ex-RP.**

O R D E R
(Virtual Mode)

19.04.2021 When the case was called out the Learned Counsel for Respondent No. 3 submits that he has filed the Hard copy of the latest status report vide Diary No. 26820. However, the same is not with us. Registry is directed to trace and put up with the file.

List the Appeal 'For Hearing' on **19th May, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)